

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. IA 2227/2020 IA 2259/2020 IA 213/2021
In C.P.(IB)-411(MB)/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024

NAME OF THE PARTIES: - Mr. Pankaj Joshi...Applicant
IN THE MATTER OF
Reliance Home Finance Ltd
V/s
Zaveri Constructions Pvt Ltd

Section: 45 (1) U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Zulfiq Multani appeared for the Liquidator through VC. Adv. Rukhsana Khan appeared for the Respondent No.5. Due to paucity of time the matter could not be taken up. List this matter on **01.03.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)